

ITEM NO.116

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1693-1694 OF 2005

STATE OF U.P.

Appellant (s)

VERSUS

MOHD. IQRAM & ANR.

Respondent(s)

Date: 03/06/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE SWATANTER KUMAR  
[VACATION BENCH]

For Appellant(s)

Mr. R.K.Gupta, Adv.  
Mr. Rajiv Dubey, Adv.for  
Mr. Kamendra Mishra,Adv.

For Respondent(s)

Mrs.K. Sarada Devi,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Judgment reserved.

(Parveen Kr. Chawla)  
Court Master

(Indu Satija )  
Court Master